

**DIVISION BENCH**

**O-127**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/973(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>th</sup> February, 2021, 10:30 A.M**

Name of the Company	PANIHATI STEELS PVT. LTD. Vs.DEV R. NIL DESIGN PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Mr. Rishav Banerjee, Adv. ] For the Operational Creditor
2. Mr. Ashis Kumar Mukherjee, Adv. ]
3. Mr. Triptimoy Talukder, Adv. ] For the Corporate Debtor

**ORDER**

1. Ld. Counsel on both sides present.
2. List this matter on 06.04.2021.

**(Harish Chander Suri)  
Member (Technical)**

**( Rajasekhar V.K.)  
Member(Judicial)**

**PJ**